

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY APPLICATION FOR BAIL WITH O.T (I.A. NO. 47450 AND 47453 OF 2022) ARE LISTED BEFORE THIS HON'BLE COURT.)

WITH

Cr1.A. No. 337/2022 (II)

(IN CRIMINAL APPEAL NO. 337 OF 2022, APPLICATION FOR BAIL WITH O.T (I.A. NO. 47450 & 47453 OF 2022) ARE LISTED BEFORE THIS HON'BLE COURT.

IA No. 47453/2022 - EXEMPTION FROM FILING O.T.

IA No. 47450/2022 - INTERIM BAIL)

Date : 09-05-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR

Mr. Shiv Sagar Tiwari, AOR

For Respondent(s) Mr. V.K. Shukla, Adv.
Mr. Adarsh Upadhyay, AOR
Mr. Sugam Mishra, Adv.
Mr. Akhil Raxwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13.07.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Assistant Registrar